

Annual Report and Review on the Working of Spices Board for the Year 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of Shri Salman Khursheed, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board for the Year 1990-91.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board for the year 1990-91 together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Spices Board for the year 1990-91. [Placed in Library See No. LT-1389/92]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1990-91 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1990-91. [Placed in Library See No. LT-1390/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1990-91.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library, See No. LT-1391/92]

Annual Report and Review on the Working of Neyveli Lignite Corporation Ltd., Neyveli etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): I beg to lay on the Table—

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1990-91.
 - (ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1990-91 along with Audited Accounts and comments of the Comp-

troller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-1392/92]

ESTIMATES COMMITTEE

Twelfth Report and Minutes

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs) — Fiscal Policy — Management of Deficit — External and Internal Debts and Minutes of the sittings of the Committee relating thereto.

12.37 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGLAM): With your permission, Sir, I rise to announce that Government Business during the week commencing 3rd March, 1992, will consist of:

Consideration of any item of Government Business carried over from today's Order Paper.

2. Consideration & passing of:

- (a) The Destructive Insects and Pests (Amendment and Validation) Bill, 1992.
- (b) The Public Liability Insurance (Amendment) Bill, 1992.
3. General Discussion on the Railway Budget for 1992-93.

SHRI GUMAN MAL LODHA (Pali): The following items may be included in the next week's agenda:-

1. The consideration of the inclusion of Rajasthani language in the Constitutional Schedule for giving recognition.
2. The drought and famine conditions of Western Rajasthan should be considered for giving additional funds and aid by Central Government.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Mr. Speaker, Sir, the following items may be included in the next week's agenda:

1. Need to increase allocated quota of wheat, rice, sugar and kerosene oil to streamline and revamp the Public Distribution System in Rajasthan on priority basis.
2. Need to instal high power T.V. Relay Tower at Taragarh in Ajmer.

SHRI RAJVEER SINGH (Aonla): Mr. Speaker, Sir, the following item may be included in the next week's agenda:

Need to provide gas agency at the Tehsil